

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.4859
TO BE ANSWERED ON 01.04.2022

DEVELOPMENT OF CHILDREN IN NE STATES

†4859. SHRI JASWANT SINGH BHABHOR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the initiatives taken by this Ministry and its ancillary bodies for overall development of children in North-Eastern States and Union Territory of Ladakh; and
- (b) the progress of these initiatives in terms of number of beneficiaries, allocation of funds and development of facilities in above mentioned States?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (b) Anganwadi Services (under Saksham Anganwadi and POSHAN 2.0 Scheme) is one of the flagship programmes of the Government of India and represents one of the world's largest and unique programmes for early childhood care and development. The beneficiaries under this scheme are children in the age group of 0-6 years, pregnant women and lactating mothers. The package of following six services is provided under the scheme:

- i. Supplementary Nutrition (SNP)
- ii. Pre-school Non-formal Education,
- iii. Nutrition & Health Education,
- iv. Immunization,
- v. Health Check-up, and
- vi. Referral Services

Three of the six services, viz., Immunization, Health check-up and Referral Services are related to health and are provided through NRHM & Public Health Infrastructure.

The Scheme is implemented through State Governments/UT Administrations across the country (including NE States and UT of Ladakh). The Government of India releases grants-in-aid to the States/UTs presently on the following cost sharing ratio between Centre and States/UTs:

	Anganwadi Services (General)	Salary*	SNP
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States/UTs with Legislature	60:40	25:75	50:50
NE/ Himalayan States/UT of J&K	90:10	90:10	90:10
UT without Legislature (including Ladakh)	100:0	100:0	100:0

**From 1st December, 2017, remuneration under Anganwadi Services Scheme is allowed only for selected staff of Anganwadi Services.*

POSHAN Abhiyaan was launched on 8th March 2018 with an aim to achieve improvement in nutritional status of Children under 6 years, Adolescent Girls, Pregnant Women and Lactating Mothers in a time bound manner by adopting a synergised and result oriented approach. POSHAN Abhiyaan addresses malnutrition issues across the nation through components like ICT Application, Convergence, Community Mobilization, behavioural Change & Jan Andolan, Capacity Building, Incentives and Awards, and Innovations.

Under POSHAN Abhiyaan, Anganwadi Workers (AWWs) are empowered with the provision of Smartphones and Growth Monitoring Devices (GMDs) procured through Government e-Market (GeM) for efficient service delivery.

The mobile application of POSHAN Abhiyaan digitizes and automates physical registers used by Anganwadi workers. This saves the time of AWWs and AWHs, and improves the quality of their work while simultaneously allowing them real-time monitoring.

The number of beneficiaries under the Anganwadi Services in the NE States and UT of Ladakh are placed at **Annexure-I**. The status of funds released to States/UTs (NE States and UT of Ladakh) during 2020-21 and the current year under Anganwadi Services is placed at **Annexure-II** and fund released under POSHAN Abhiyaan (NE States and UT of Ladakh) is placed at **Annexure-III**. The status of smartphones procurement, GMDs procurement and funds released under POSHAN Abhiyaan to States/UTs (NE States and UT of Ladakh) as on 1st January 2022 is at Annexure **IVA and IVB**.

Anganwadi Services is an ongoing Scheme of Government of India. Revamping of Anganwadis is a continuous process for which various steps have been taken from time to time for improving the conditions of Anganwadi Centres across the country. Following measures have been taken for upgradation of facilities at Anganwadi Centres (AWCs) across the country (including North-Eastern States and Union Territory of Ladakh) :

(i) Anganwadi Workers (AWWs) have been provided with Smart Phones for efficient service delivery. Details of Smartphones given to AWWs in North-Eastern States and Union Territory of Ladakh is at **Annexure-IVA**.

(ii) Streamlined guidelines were issued on 13.01.2021, covering several aspects such as quality assurance, roles and responsibilities of duty holders, procedure for procurement, integrating AYUSH concepts and Data management and Monitoring through 'Poshan Tracker' for transparency, efficiency and accountability in delivery of Supplementary Nutrition. Smartphones have been provided to AWWs for data feeding in Poshan Tracker.

The Ministry is implementing a centrally sponsored scheme namely Child Protection Services (CPS) Scheme under which support is provided to States and UT Governments for delivering services for children in need and difficult circumstances. The Child Care Institutions (CCIs) established under the CPS scheme support inter-alia age-appropriate education, access to vocational training, recreation, health care, counselling etc. and covers both rural and urban children. The Ministry regularly engages with all State/UTs and has shared various advisories from time to time and guidelines for continued and uninterrupted delivery of services and also for effective implementation of the scheme.

State-wise statement of funds released, number of CCIs and beneficiaries covered in the North-Eastern States and UT of Ladakh Under Child Protection Services Scheme during the last three years and current year is at **Annexure-V**.

Further, the Hon'ble Prime Minister has announced PM CARES for Children scheme to support children who have lost both parents or surviving parent or legal guardian or adoptive parents due to COVID-19 pandemic. The scheme is accessible through an online portal i.e. "pmcaresforchildren.in". The applications of such children are uploaded on the portal by the respective State/ UT Governments.

Annexure-I

Statement of AWCs sanctioned & Operational, SNP and PSE beneficiaries under ICDS as on 30.06 2021

Anganwadi Centres Sanctioned and Operational, SNP & PSE Beneficiaries under Anganwadi Services Scheme Quarter Ending 30 June, 2021

S. No.	State/UTs	No. of ICDS Projects		No. of Anganwadi Centres		Beneficiaries of Supplementary Nutrition				Beneficiaries of Pre-school Education			
		Sanctioned	Operational	Sanctioned	Operational	Children (6 months - 3 years)	Children (3 - 6 years)	Total Children (6 months - 6 years)	Pregnant & lactating Mothers (P&LM)	Total Beneficiaries (children 6 months - 6 years plus P&LM)	Boys (3 - 6 years)	Girls (3 - 6 years)	Total (3 - 6 years)
1	Arunachal Pradesh	98	98	6225	6225	74920	87120	162040	19547	181587	44381	42739	87120
2	Assam	231	230	62153	61715	1414719	1617562	3032281	504233	3536514	859315	758247	1617562
3	Manipur@	43	43	11510	11510	152451	185439	337890	54302	392192	0	0	0
4	Meghalaya	41	41	5896	5896	202499	235494	437993	66983	504976	112302	109710	222012
5	Mizoram	27	27	2244	2244	50045	49601	99646	20772	120418	10956	10934	21890
6	Nagaland	60	60	3980	3980	186655	178991	365646	40850	406496	89732	89207	178939
7	Sikkim@	13	13	1308	1308	12584	7369	19953	4776	24729	0	0	0
8	Tripura	56	56	10145	9911	152361	173494	325855	56692	382547	87423	86071	173494
9	Ladakh	13	13	1173	1140	9352	8898	18250	3289	21539	1660	1603	3263

@ Due to COVID-19 AWCs could not run Pre-school Education

Annexure-II

(Rupees in Lakhs)

Sl. No.	State/UTs	Fund released during 2020-21 under Anganwadi Services					
		SNP			ICDS (GENERAL)		
		APIP Approved	Funds released	Funds Utilized	APIP Approved	Funds released	Funds Utilized
1.	ARUNACHAL PRADESH	4001.44	3708.17	3767.99	11246.92	4420.82	2632.04
2.	ASSAM	54495.86	54495.86	69759.55	63289.83	52880.27	52030.96
3.	MANIPUR	8771.49	10697.3	6667.96	15507.42	6686.14	7993.14
4.	MEGHALAYA	11707.34	11648.95	11224.55	6965.8	6044.17	6175.57
5.	MIZORAM	2713.59	2288.18	2288.18	3874.83	5104.16	3580.04
6.	NAGALAND	8233.04	8232.9	8233.04	6921.27	6688.44	6705.38
7.	SIKKIM	606.45	336.42	517.57	2169.57	2093.06	2067.21
8.	TRIPURA	8670.68	6503.02	7261.80	11488.99	8734.45	10334.73
9.	LADAKH	554.23	554.23	554.23	1694.07	1885.98	1885.98

APIP- Annual Programme Implementation Plan
N/R-Not reported by State Government.

(Rupees in Lakhs)

Sl. No.	State/UTs	Fund released during 2021-22 under Anganwadi Services (as on 27.03.2022)			
		SNP		ICDS (GENERAL)	
		APIP Approved	Funds released	APIP Approved	Funds released
1.	ARUNACHAL PRADESH	3708.17	4725.67	12357.17	12357.17
2.	ASSAM	54495.86	54495.86	69916.46	62230.33
3.	MANIPUR	9101.98	4385.74	14303.27	7753.72
4.	MEGHALAYA	11240.57	11051.14	7040.41	6281.68
5.	MIZORAM	2288.18	1862.77	4096.69	3315.32
6.	NAGALAND	8232.90	8232.75	7232.43	7232.43
7.	SIKKIM	359.50	303.22	2312.77	1084.78
8.	TRIPURA	7104.28	6883.37	12363.57	11789.10
9.	LADAKH	133.65	277.12	1190.35	1190.35

SNP- Supplementary Nutrition Programme
APIP- Annual Programme Implementation Plan

Note: Utilization not due for Financial Year 2021-22.

Annexure-III

State/UT wise statement of funds released under POSHAN Abhiyaan
(Amount in ₹ lakh)

SN	States/UTs	Total Central Funds released till 01.01.2022
1	ARUNACHAL PRADESH	2815.88
2	ASSAM	32948.67
3	LADAKH	118.768
4	MANIPUR	4389.99
5	MEGHALAYA	5073.386
6	MIZORAM	2575.03
7	NAGALAND	5263.99
8	SIKKIM	1370.98
9	TRIPURA	4135.95

Annexure IVA

STATUS REPORT OF SMARTPHONE PROCUREMENT

Sl.	States/UTs	Anganwadi Centre	Total Required	Available in State	To be Procured
1	ARUNACHAL PRADESH	6225	6812	149	6663
2	ASSAM	61690	67410	67410	0
3	LADAKH	1173	1295	1300	0
4	MANIPUR	11510	12549	2600	9949
5	MEGHALAYA	5896	6428	3640	2788 (to be replaced)
6	MIZORAM	2244	2479	2479	0
7	NAGALAND	398 0	4409	4409	0
8	SIKKIM	1308	1442	1442	0
9	TRIPURA	10145	10735	10735	0

Annexure IVB

Availability Status of Growth Monitoring Devices

Sl	State / UTs	GMD Required	Infantometer		Stadiometer		Weighing Scale- Infant		Weighing Scale- M&C	
			Held (Already Available)	To be procured	Held (Already Available)	To be procured	Held Already Available)	To be procured	Held (Already Available)	To be procured
1	Arunachal Pradesh	6225	6225	0	6225	0	6225	0	6225	0
2	ASSAM	61715	61715	0	61715	0	61715	0	61715	0
3	Ladakh	1173	1173	0	1173	0	1173	0	1173	0
4	Manipur	11510	11510	0	11510	0	11510	0	11510	0
5	Meghalaya	5896	5896	0	5896	0	5896	0	5896	0
6	Mizoram	2244	2244	0	2244	0	2244	0	2244	0
7	Nagaland	3980	3980	0	3980	0	3980	0	3980	0
8	Sikkim	1308	1308	0	1308	0	1308	0	1308	0
9	Tripura	10145	10406	0	10406	0	10406	0	10406	0

Annexure-V

I. State-wise statement of funds released to the North-Eastern States and UT of Ladakh Child Protection Scheme [CPS] during last 3 years and current year

(Rupees in lakh)

Sl. No.	Name of the State	2018-19	2019-20	2020-21	2021-22
		Amount released	Amount released	Amount released	Amount released (as on 28.03.2022)
1)	Arunachal Pradesh	37.63	1174.11	293.55	487.92
2	Assam	3379.63	3363.95	3159.17	864.04
3	Manipur	3866.99	3102.72	3468.9	3606.76
4	Meghalaya	2254.51	2241.71	2014.36	1005.70
5	Mizoram	2042.28	2530.43	2243.71	1957.58
6	Nagaland	1787.12	2085.95	2125.64	1842.69
7	Sikkim	379.25	662.51	612.81	807.59
8	Tripura	885.77	879.61	1075.65	977.46
9	Ladakh			153.18	126.17
Total		14633.18	16040.99	15146.97	11675.91

II. State-wise statement of number of CCIs and beneficiaries covered in the North-Eastern States and UT of Ladakh under Child Protection Services Scheme upto 28.03.2022

S. No.	State	Institutional Care [Homes]		Open Shelters		Specialised Adoption Agencies	
		No. Assisted	Beneficiaries	No. Assisted	Beneficiaries	No. Assisted	Beneficiaries
1	Andhra Pradesh	72	2745	6	145	14	122
2	Arunachal Pradesh	5	185	0	0	1	10
3	Assam	42	1464	6	82	19	78
4	Manipur	54	1565	17	333	9	68
5	Meghalaya	44	807	4	160	4	8
6	Mizoram	43	969	0	0	7	49
7	Nagaland	37	642	3	113	4	15
8	Tripura	24	730	4	58	6	44
9	Ladakh*						

* UT of Ladakh was part of Jammu & Kashmir till 2019-20.
